

CENTRAL INFORMATION COMMISSION
Club Building, Opposite Ber Sarai Market,
Old JNU Campus, New Delhi - 110067.
Tel: +91-11-26161796

Decision No. CIC/SG/C/2009/001635/7113
Complaint No. CIC/SG/C/2009/001635

Complainant : Mr. Naval Singh Yadav,
C-292/2, Bholanathar Nagar Near Mata
Mandir, Shahadara, Delhi-110032

Respondent : Mr. Arun Kumar
Public Information Officer & SE-II
O/o Superintending Engineer-II,
Shahdara North Zone,
Municipal Corporation of Delhi,
Zonal Office Building,
Keshav Chowk, G.T. Road,
Delhi-110032

RTI application filed on : 07/10/2009
PIO replied : Not replied.
First Appeal filed on : Not enclosed
Complaint filed on : 25/11/2009

Complaint sought following information regarding House No. C-93, Yadav Place, 33 feet Road, Kavi Nagar, Babarpur, Delhi-110094.

Sl.	Information Sought	PIO's reply(dt. 30/10/2009)
1.	Whether the said House situated at ward no.259 is built after passing its map or illegal construction. Provide details with number & date.	No such information is available in Building Dept.
2.	What had action been taken against illegal construction till date, if this construction is illegal?	No such information is available in Building Dept.
3.	Whether had a notice been sent or not by MCD at the time of construction?	No such information is available in Building Dept.
4.	What had action been taken against illegal construction till date, if the notice sent?	No such information is available in Building Dept.
5.	By which date this property was sealed by the MCD	No such information is available in Building Dept.

Grounds for First Appeal:

Not enclosed.

Grounds for Complaint:

Information was not provided.

Submission after complaint Notice:

From the Complaint:

The Complaint had mentioned in his submission dated 11/01/2010 that the information provided by the PIO vide letter dated 06/01/2010(enclosing copy of information dt.30/10/2009) was wrong.

From the PIO:

The PIO had sent submission dated 06/01/2010 with the same copy of information what was furnished to the Complainant vide letter dt. 30/10/2009.

Relevant Facts emerging during Hearing:

The following were present:

Complainant: Mr. Naval Singh Yadav;

Respondent: Mr. Surender Singh, EE(B-II) and Mr. Sanjeev Kumar AE(B) on behalf of Mr. Arun Kumar, Public Information Officer & SE-II;

The Complainant has sought information by giving an address about a building. The Respondent states that there is no such building as per their records. It appears that there may be some error in the address provided by the Complainant. The Complainant has brought a photograph of the said building. The Complainant and Mr. Sanjeev Kumar, AE(B) are willing to go to the site and identify the building on 25 March 2010 at 03.00PM. They will meet at the officer of the AE Mr. Sanjeev Kumar.

Decision:

The Complaint is allowed.

Mr. Sanjeev Kumar, AE(B) will identify the building with the complainant and provide the information regarding this to the Complainant before 05 April 2010.

This decision is announced in open chamber.

Notice of this decision be given free of cost to the parties.

Any information in compliance with this Order will be provided free of cost as per Section 7(6) of RTI Act.

Shailesh Gandhi
Information Commissioner
11 March 2010

(In any correspondence on this decision, mention the complete decision number.)⁸⁰¹